## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-162/2007

In the matter of:

Ajay Batra & Ors.

...PETITIONER

Vs.

BHP Machines Ltd. & Ors.

..RESPONDENT

**SECTION:** 

**Under Section 397/398** 

Order delivered on 25.10.2017

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /Op. Creditor

: -

For the Respondent/Corporate Debtor: -

## ORDER

None appears for the parties. In the circumstances, the matter is adjourned to 31.10.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 25.10.2017